

(b) whether Government are aware of the financial difficulties being faced by Medical Officers on account of non-implementation of the recommendation of the Commission, and

(c) the date by which the Government propose to implement the recommendation of the Commission?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): (a) The posts of Medical Officers working in the dispensaries of C.G.H.S. are included in General Duty Grade I and General Duty Grade II of the Central Health Service. Government have accepted the recommendations of the Third Pay Commission with improvement regarding the rate of Non Practising Allowance and the eligibility of General Duty Officers Grade I for placement in revised Senior Class I Scale, after due consideration of the various representations made by the Medical Officers' Associations

(b) and (c) Government have already notified the revised pay scales of various grades of the Central Health Service on the 7th October, 1974 and have also issued orders regarding the revised rates of Non-Practising Allowance admissible in the Central Health Service on the 21st December, 1974 and 22nd March, 1975. In accordance with the Central Pay Commissions' recommendations two sets of revised pay scales have been prescribed each for General Duty Officers Grade II and General Duty Officers Grade I of the Central Health Service. In view of this the General Duty Officers Grade II and General Duty Officers Grade I are required to be screened and assessed respectively for their placement in the revised pay scales. For screening of General Duty Officers Grade II, the Union Public Service Commission have already been addressed. For the purpose of assessment of General

Duty Officers Grade I, a Departmental Committee has been constituted. The screening and assessment of General Duty Officers is being expedited and as soon as this is completed, their emoluments in the revised pay scales will be fixed by the Accounts Officers concerned.

Facilities to Jawans of Backward Areas

9092. **SHRI ARJUN SETHI:** Will the Minister of DEFENCE be pleased to state:

(a) whether Government have recently announced its policy regarding giving facilities to jawans serving in the army belonging to the backward classes, and

(b) if so, the facts regarding the areas which have been considered backward in this regard according to their population, State wise?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): (a) No, Sir.

(b) Does not arise.

Value of Work done by Garden Reach Workshops and Mazagon Docks

9093 **SHRI BIRENDER SINGH RAO:** Will the Minister of DEFENCE be pleased to state:

(a) the total value of repair work done by the Garden Reach Workshops and Mazagon Docks during the last three years and

(b) the value of the work done for foreign ships during the above period?